

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 290 OF 2016

Dated: 23rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

Gail (India) Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Jain, Sr. Adv.
Mr. Yoginder Handoo
Mr. Yuvraj
Mr. Nishant Kumar

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava for R-2

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved. Learned counsel for the parties may file written submissions on or before 30.01.2019 with advance copy to the other side.

**(B. N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

